

WRIT PETITION (CONT. CASE CIVIL)

FILING NUMBER: 2643/2020

BHARAT PRASAD GUPTA

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Address of respondent no 2 may be mentioned with PO, PS.
2. Statement regarding 'cause of action' may be mentioned by S/A.
3. Date in para/subpara 4 , index and synopsis may be verified or corrected as per Annex2.
4. Annex 2 may be tagged as per statement made in subpara4.

Saket Kumar Singh

11/06/2020.